

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **08.02.2021 at 2.00 P.M**  
THROUGH VIDEO CONFERENCING

---

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)  
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

---

**APPLICATION NUMBER** : MA/602/2019

**PETITION NUMBER** : CP/1385/2018

**NAME OF THE APPLICANT** : Revathi Raghunathan (RP)  
Gokula Kannan Chit Fund Ltd

**NAME OF THE RESPONDENT** : P.Sakthivel

**UNDER SECTION** : 66 of IBC

---

**ORDER**

Due to paucity of time, the matter stands adjourned to **18.03.2021**.

  
**(K.NATARAJAN)**  
Deputy Registrar

MS